श्री लक्ष्मी नारायण नायक : क्या माननीय मंत्री जी बतायेंगे कि प्रशिक्षण केन्द्र खोलने का प्रस्ताव कब से चल रहा है ?

श्री सुरजीत सिंह बरनाला: कुछ समय से अलग अलग जगहों से जो प्रपोजल आये थे उनको कंसीडर करने के बाद फैसला कर दिया गया कि बालाघाट में स्टेशन खोला जायेगा ।

श्री लक्ष्मी नारायण नायक : क्या हम आशा करें कि जल्दी से प्रशिक्षण केन्द्र खोल दिया जायेगा ?

श्री सुरजीत सिंह बरनाला : हमारी कोशिश है कि 1978 से वहां पर शिक्षा शुरू हो जाय ।

MR. SPEAKER: Question No. 453, Shri Sarat Kar. Not here. I think Question List is over. This is really a day to be celebrated. Now, Papers to be laid on the Table. Dr. Chunder.

11.56 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review and certified Accounts of Indian Institute of Technology, Madras for 1976-77 and certified Accounts of Visva-Bharati University—Santi Niketan for 1975-76

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, with your permission,

I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1976-77.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras, for the year 1976-77.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (i) and (ii) above. [*Placed in Library. See* No. LT-1897/78].

(2) A copy of the Certified Accounts (Hindi and English versions) of the Indian Institute of Technology Madras for the year 1976-77 along with the Audit Report thereon, under sub-section (4) of section 28 of the Institutes of Technology Act, 1961.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at (2) above. [*Placed in Library. See* No. LT-1898/78].

(4) (i) A copy of the Certified Accounts (Hindi and English versions) of the Visva-Bharati University, Shantiniketan, for the year 1975-76 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [*Placed in Library. See* No. LT-1899/78].

SHRI KRISHNA CHANDRA HALDER: You will have to repeat.

SHRI KANWAR LAL GUPTA: You have to repeat the list again of those who are absent if they have come again.

MR. SPEAKER: Only the authorised one....

SHRI KANWAR LAL GUPTA: Somebody might have also come.

MR. SPEAKER: Only if somebody is authorised. Please take out the rule. I thought I should call if it were only authorised.

SHRI KRISHNA CHANDRA HALDER: You will have to repeat it again.

DR. SUBRAMANIAM SWAMY: You must re-cycle the whole list.

MR. SPEAKER: All right. Q. No. 352—Shri Phool Chand Verma. Not here. Q. No 453—Shri Sarat Kar. Not here. Q. No. 454—Shri C. K. Chandrappan. Not here. Q. No. 456—Shri Saya Ram Shakya. Not here. Q No. 457—Prof. P. G Mavalankar. Not here. Q. No 458—Shri Jagdish Prasad Mathur. Not here. Q. No. 462—Shri Shyamlal Dhurve. Not here Q No. 464—Shri G. S. Reddi. Not here. Q. No 465—Shri Kishore Lal. Not here. Q. No 466—Shri K. Ramaurthy. Not here. Q. No. 468—Shri Dharasinhbhai Patel. Not here.

WRITTEN ANSWERS TO QUESTIONS

दिल्ली विकास प्राधिकरण द्वारा सामुदायिक सेवा कार्मिकों के गृहों का पंजीकरण

*452. **श्री फूलचन्द वर्मा :** क्या **निर्माण और आवास तथा पूर्ति और पुनर्वास** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण उन सामुदायिक सेवा कार्मिकों के गृहों के आवंटियों के नाम रजिस्ट्री करने की अनुमति नहीं दे रहा है जो उसके द्वारा बेचे गये है और जिनके लिए पूरी धनराशि की अदायगी पहले ही की जा चुकी है यद्यपि आवंटियों ने दिल्ली विकास प्राधिकरण को गृहों की रजिस्ट्री के लिए लिखा है; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मन्त्री (श्री सिकन्दर बख्त) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Assistance to small fishing units

*453. SHRI SARAT KAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the small firms engaged in fishing operations are facing stiff competition from big industrial units which have entered the fishing line with huge resources and modern equipment; and

(b) if so, the details regarding Government's plan to extend its help to the small firms?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA). (a) No, Sir.

(b) Does not arise

Change in present Education System

*454. SHRI C. K. CHANDRAPPAN Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that in January a meeting took place at Rajkot where eminent educationists and 90 Vice-Chancellors participated to bring a change in the present educational policy;

(b) whether it is a fact that a 28-page "policy frame" document was circulated which reflected the present Government's line of thinking on education;

(c) if so, the details thereof; and

(d) whether Government intend to place this document on the Table of House?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (d). The University Grants Commission has adopted a policy frame for the development of higher education in the next ten years. The document was also placed before the annual session of the Association of